GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 4823

ANSWERED ON 21.08.2025

MEKEDATU DAM PROJECT

4823. KM. SUDHA R:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the current status of the Mekedatu dam proposal made by the State Government of Karnataka;
- (b) whether the Union Government has given any in-principle nod, no-objection or forest clearance for the said proposal and if so, the details thereof;
- (c) whether the Union Government proposes to hold consultations with all stakeholders including the farmers in the Cauvery Delta districts of Tamil Nadu and the tail-end farmers on the Mekedatu issue and if so, the details thereof;
- (d) whether the Union Government plans to urge the State Government of Karnataka to drop the Mekedatu project proposal and if so, the details thereof; and
- (e) whether the Union Government proposes to reject the Mekedatu project proposal in view of environmental issues besides it being unjust to the rights of the riparian States and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (e) The 'In-principle' clearance to the Feasibility Report (FR) of the Mekedatu Balancing Reservoir cum Drinking Water Project, Karnataka for preparation of the Detailed Project Report (DPR) was accorded by the Central Water Commission (CWC) on 24.10.2018 subject to certain conditions, inter-alia "acceptance of DPR by Cauvery Water Management Authority (CWMA)". DPR of the Mekedatu Balancing Reservoir cum Drinking Water Project submitted by the Government of Karnataka in January 2019 was referred to CWMA by CWC. In the 28th meeting of CWMA held on 1.2.2024, after detailed deliberation taking into account the views of the majority of the Members of the CWMA, the Authority decided to refer back the Project to CWC for examination of various technical/economical aspects of the project to establish its feasibility.
